Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

	0	13,82,44,162	0 13,	434,71,26,297		448,53,70,459		LOTAL	
	0 9	0	0	283	1	283	ь	creditors, if any, (other than financial creditors and operational creditors)	7
	8	13,35,94,173	0 13,3	162,43,07,864	10	175,79,02,037	11	Employees and Government Dues)	
								Operational creditors (Government Dues)	0 7
9								Operational creditors (Employees)	6
7		+						Operational creditors (Workmen)	2
4	0	46,49,989	0 4	272,28,18,150	5	272,74,68,139	5	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4
								Secured financial creditors (other than financial creditors belonging to any class of creditors)	. u.
2								Unsecured financial creditors belonging to any class of creditors	2
	-							Secured financial creditors belonging to any class of creditors	_
any		admitted ur		Amount of claims	No. of claims	Amount	No. of claims		
Details in Remar		Amount of Amount	Amount of A contingent c	Summary of claims admitted	Sumn	Summary of claims received	Summar rec	Caregory of creditor	No.



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); Annexure-1 List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of secured financial creditors belonging to any class of creditors (Amount in \mathfrak{T})

 rec Date	eived Amount claimed	Amount of claim admitted	of claim	Amount covered by	covered by guarantee	Whether related party?	% of voting share in CoC	of any Mutual		s, if any
				interest						



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022): List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023) Annexure-2

List of unsecured financial creditors belonging to any class of creditors

	No.
	Sl. Name No. of creditor
	ils of eceived Amount claimed
	Name Details of De Claim received Creditor Date of Amount Amount Pature receipt Claimed of Claim of Claim admitted
	Natu of cla
	Details of claim admitted re Amount Whether related by party? guarantee
	whether related party?
	Amount Whether % of voting covered related share in by party? CoC
	Amount of contingent claim
	Amount of any mutual dues, that may be set-off
	Amount of Amoun claims not claim admitted under verific
	atio of
	Remarks if any



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023) Annexure-3

List of secured financial creditors (other than financial cr

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reditors belonging to any class of creditors)
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Sl. Name No. of creditor				
Details of claim receive d	Date of rec eipt			
ls of eceive d	Amou nt clai med			
	Date of Amount Amount Nature rec eipt clai med of claim of admitted claim d			
Details of				
Details of claim admitted	Amount covered by secur -ity			
tted	Amount Whether covered related by guar party?			
	Whether related party?			
	% voting share in CoC			
Amount of Amount of Amount of any claim not contingent mutual admitted	claim			
Amount of any mutual	dues, that may be set-off			
Amount of Amount of Remarks any claim not claim , if any mutual admitted under				
Amount of claim under	verifica- tion			
Remark , if any				



Annexure - 4

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details received	of claim		Detail	s of claim ac	lmitted		Amount	any mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC	continge nt claim			0	
	Subham Corporation Private Limited	11-11-22	110,85,44,770	110,85,44,770	Financial Creditor	0	No	47.11%	0	0	0		CCD holder
?	Mr Manav Morada	20-12-22	124,41,40,380	124,41,40,380	Financial Creditor	0		52.87%	0	0	o	0	CCD holder
}	Mr. S.B.Puri	07-01-23	4,73,715	473715	Financial Creditor	0	No	0.02%	0	0	0	0	CCD holder
	Navayuga Engg Co Ltd	07-01-23	33,99,58,869	33,53,08,880	Financial Creditor		Yes	0%	0	0	0	0	
	Mr. Chinta Sridhar	07-01-23	3,43,50,405	3,43,50,405	Financial Creditor	0	Yes	0%	0	0	0	0	



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of operational creditors (Workmen)

(Amount in₹)

SI. No.	authorised	of	Details o			Det	tails of clai	m admitted	Amount of	Amount of any	Amount of claim	claim not	Remarks, if any
	representative, if any	work man	Date	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	contingent claim	mutual dues, that may be set- off	under verification	admitted	



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of operational creditors (Employees)

(Amount in₹)

	Name of authorised representative,	Name of	claim r	ils of eccived			aim admit	ted	Amount of contingent		Amount of	Amount of claim not	
	if any	- проусс	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set- off	under verification	admitted	
\vdash													
	7												



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of operational creditors (Government dues)

		No. SI.
		Details of cl Department
		aimant Government
		Details of claim received Date Amour of claime receipt
		ils of eceived Amount claimed
		Details of claim admitt claim received Date Amount Amount of claim of claim of related receipt admitted claim party?
		Nature of claim
		Details of claim admitted of Nature Whether % of related voting party? share in CoC, if
	applicable	
		Amount of Amount contingent of any claim mutual dues, that may be set-
	off	-
		Amount of claim under verification
		Amount of Remarks, claim not if any admitted
		(Amount in₹) Remarks, if any



Annexure 8

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of operational creditors (Other than Workmen and Employees and Government Dues)

Zo		_		2		ω		_	- 4	4
Sl. Name No. of cree		Vaji	F 70	ъ	Limited	Tamil Gene and	Corpora	Navav	Engineerin Ltd	Arun Kap Networks
Name of creditor		Vajra IOT	ted	3G Cell Labs rivate	ted.	Tamilnadu Generation and	Distribution Corporation Limited	200	Engineering Co. Ltd	Arun Kapital Networks
Details rec	Date of receipt		26-10-22	04-12-22		07-12-22		07-01-23	07-01-23	07-01-23
Details of claim received	Amount claimed		9,43,76,659	2.61.27.288		112,42,37,539		91 22 745	81,32,745	2,58,229
	Amount of claim admitted		9,43,76,659 3,49,04,851 Operatio	2.61.27.288 1 84 54 653 Operatio		112,42,37,53			81,32,745 Operation	2,58,229
Details	Natu re of claim		Operatio nal Creditor	Operatio	nal Creditor	Operatio nal O Creditor			Operational	Operatio nal
Details of claim admitted	Amount covered by security interest		0	0		0			0	0
mitted	Amount Amount covered by covered by security guarantee interest		0	0		0			0	0
	Whether related party?		Z	No		Z			Yes	N ₀
	% of voting share in CoC		0			0			0	0
Amount of contingent	claim		0		0	0			0	0
Amount of any	mutual dues, that may be set-off		0			0			0	
Amount of claim	not admitted		5,94,71,808		76,72,635	0			0	
Amount of claim	under verification		0	0		0	7 4		0	0
Remarks,						Hon'ble Madras Highcourt vide its order dt.	mentioned that there is no stay hence there is	in admitting	THE CHAIM	

ına:	Asst 09-01- 50,000 Commissioner 2023	India Ltd	- 1		Wipro Ltd 06		India Limited	I Technol	Consultants	Nanjay	(India) Pvt Ltd	International	Expeditors
nai COLO		1	- 1		- 06	1	8 8	ğ.	S		vt Ltd	onal	OLS
	50,0		∽ı		06-01-23		07-10-60	200		09-01-23			09-01-23
	ĕ	30,30,30	4.99.59.813		38,42,12,929					15,90,907			19,09,095
		1,//,///,010	07-01-23 4.99.59.813 4.99.50.813 Operation	9	38,42,12,929 36,79,96,499Operatio		0,/0,4/,233 1,89,6/,124Operatio		1,	7,25,395 Operatio			6,21,016Operatio
Creditor	50,000 Operatio	nal Creditor	Operation	nal Creditor	Operatio	Creditor	operational	Creditor	nal	Operatio	Creditor	nal	Operatio
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	0				0 1,62,16,430		4,80,80,109			0 8,65,112			12,88,079
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Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023) Annexure – 9

List of other creditors (Other than financial creditors and operational creditors)

	SI.
ESI	Sl. Name No of creditor
receipt 21-10-22	Details claim reco
claimed claimed	Details of claim received
Amount Nature of claim of admitted claim 283 Other Creditor	
Nature of claim Other Creditor	
Amount Nature Amount of claim of covered by covered by admitted claim Security guarantee interest 83 Other Creditor 0 0	Details claim admitted
Amount covered by guarantee	of
Whether related party?	
claim	Amount Amount of of any contingent mutual
dues, that may be set- off	Amount of any mutual
admitted	Amount Amount of any of claim mutual not
admitted verification	Amount Amount of Remarks, of any of claim claim if any mutual not under
	Remarks, if any

